

[P. S. Narkar]

sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, making certain further amendments to the Displaced Persons (Compensation and Rehabilitation) Rules. 1955:—

- (i) G.S.R. No. 1454 dated the 9th December, 1961.
- (ii) G.S.R. No. 1480 dated the 16th December, 1961.
- (iii) G.S.R. No. 1538 dated the 30th December, 1961.
- (iv) G.S.R. No. 96 dated the 20th January, 1962.

[Placed in Library. See No. LT-3550/62]

12.32 hrs.

OPINIONS ON BILL

**Shri Subbiah Ambalam** (Ramanathapuram): Sir, I beg to lay on the Table Paper Nos. I and II to the Bill further to amend the Hindu Succession Act, 1956 which was circulated for the purpose of eliciting opinion thereon by the direction of the House on the 22nd April, 1961.

12.32½ hrs.

ESTIMATES COMMITTEE

HUNDRED AND FIFTY-SEVENTH REPORT

**Shri Dasappa** (Bangalore): Sir, I beg to present the Hundred and Fifty-seventh Report of the Estimates Committee on the Ministry of Commerce and Industry—National News print and Paper Mills Limited (Reports and Accounts).

12.32½ hrs.

PUBLIC ACCOUNTS COMMITTEE

FORTY-FIRST REPORT

**Shri C. R. Pattabhi Raman** (Kumarakonam): Sir, I beg to present the

Forty-first Report of the Public Accounts Committee on the Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts (Civil), 1959-60.

12.32¾ hrs.

RESIGNATION OF MEMBERS

**Mr. Speaker:** I have to inform the House that Sarvashri R. S. Arumugam, K. R. Sambandam and Resham Lal Jangde have resigned their seats in Lok Sabha with effect from the 17th March, 1962.

12.33 hrs.

BUSINESS ADVISORY COMMITTEE

SIXTY-NINTH REPORT

**Shri Rane** (Buldana): Sir, I beg to move:

“That this House agrees with the Sixty-ninth Report of the Business Advisory Committee presented to the House on the 16th March, 1962.”

**Mr. Speaker:** The question is:

“That this House agrees with the Sixty-ninth Report of the Business Advisory Committee presented to the House on the 16th March, 1962.”

*The motion was adopted.*

12.33¼ hrs.

MOTION ON ADDRESS BY THE PRESIDENT—contd.

**Mr. Speaker:** The House will now take up further consideration of the following motion moved by Dr. Sus-hila Naya on the 15th March, 1962, namely:—

“That an Address be presented to the President in the following terms:—